

3. Grassland and Fodder Development in India.

4. Post Graduate Education and Research in Agriculture.

5. Establishment of Nuclear Research Laboratory at I. A.R.I.

6. Palegic Fisheries Investigation in Goa-Cochin Sector.

SETTING UP OF PADDY MILLS

332. SHRI NIRANJAN SINGH: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether the Food Corporation of India has decided to set up 200 mills in the country to shell paddy; and

(b) if so, whether these mills will be in the public, cooperative or private sector?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE AND COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE) : (a) No Madam. The Food Corporation of India, at present has a programme to install only 24 modern rice mills in the country.

(b) These mills will be established by the Corporation itself in the public sector.

SOUTHERN FOOD ZONE

333. SHRI KESAVANTHAZHAVA : Will the Minister of FOOD AND AGRICULTURE be pleased to state whether there is any proposal under consideration by Government to create the Southern Food Zone consisting of the States of Kerala, Mysore, Madras and Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE) : No Madam. However, the Southern food zone for wheat already exists.

RICE SUBSIDY TO KERALA

334. SHRI KESAVANTHAZHAVA : Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the amounts of rice-subsidy given by the Central Government to Kerala in the years 1965-66, 1966-67 and 1967-68; and

(b) the amount that is proposed to be given to Kerala towards rice subsidy in the year 1968-69?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) The element of subsidy is built into the Central Government issue prices of rice and other foodgrains. No subsidy as such is therefore separately paid to Kerala Government or any other State Government.

(b) Does not arise.

LOSS IN SUPER BAZAR

335. SHRIMATI LALITHA (RAJAGOPALAN): Will the Minister of FOOD AND AGRICULTURE be pleased to state whether it is a fact that the Super Bazaar in Delhi has shown a loss of Rs. 20 lakhs and so, the details of the loss?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI M. S. GURUPADASWAMY) : No, Madam. According to the balance sheet finalised by the Super Bazaar, Delhi, the loss for the cooperative year ending 1 June, 1967 is Rs. 7,08,778/- and not Rs. 20 lakhs.

TELEPHONES IN POONA

336. SHRI M. M. DHARTI : Will the Minister of COMMUNICATIONS be pleased to state:

(a) how many new telephone connections, both temporary and permanent, have been given to citizens of Poona and since 1st January, 1967 Uptill now; and

(b) how many applications for new telephone connections have been pending and the time by when the demands of the applicants will be met?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL)

(a) 423—Permanent.

79—Temporary.

(b) Applications pending:

Under O. Y. T.—842

Others—5491